

DIVISION BENCH  
COURT - II

S-8

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/168(KB)2022  
IA(I.B.C)/956(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>TATA CAPITAL FINANCIAL SERVICES LIMITED VS GOPI KISHAN DAMANI</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearance (via video conferencing/physically)**

Ms. Tanushree Paul, Adv. ] For the Resolution Professional

Ms. Urmila Chakraborty, Adv. ] For the Respondent/ Personal Guarantor

Mr. A. Sarkar, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the Resolution Professional has been filed the report along with IA(I.B.C)/956(KB)2024.
3. Objection to the report be raised within a period of ten days'.
4. List the matter on **10.07.2024**.

**D.Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**